

Notice dt. 28.5.93
served on R. No. 1 on
dt. 16.6.93
M.D.

(9)

Date: 14.9.93

None for the
applicant. Mr. R. Darda
for the respondents.

Judgment dictated
in the open court.

H. Savane (USHASAVARA) (M.S. DESHPANDE)
M(A) V.L.

dt 14/9/93
order/Judgement despatched
to Applicant/Respondent (s)
on 14/9/93

8/8110